

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:871  
ANSWERED ON:08.08.2013  
JOINT VENTURE OF NTPC WITH SRI LANKA  
Deo Shri Kalikesh Narayan Singh

**Will the Minister of POWER be pleased to state:**

- (a) the details of the progress made regarding setting up of Joint Venture power project between the National Thermal Power Corporation Limited (NTPC) and the Ceylon Electricity Board of Sri Lanka;
- (b) the total production capacity of the said power project and the manner in which the power produced from the said project will be utilised;
- (c) whether the recent political developments will have any impact on the progress of the project; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) : The progress made with regard to setting up of joint venture power project between NTPC and Ceylon Electricity Board (CEB) of Sri Lanka is detailed below:

# A Joint Venture company named Trincomalee Power Company Limited (TPCL) has been incorporated in Colombo on 26.10.2011, with 50:50 equity participation from NTPC and Ceylon Electricity Board (CEB) of Sri Lanka, for development of a 2x250 MW coal based power project in Trincomalee, Sri Lanka, subject to necessary approvals.

# Feasibility study for the proposed project has been completed and is under approval in Sri Lanka.

# Land for the project has been identified by the Govt. of Sri Lanka for leasing to the JV company.

# Project implementation may commence upon signing of Power Purchase Agreement and Implementation Agreement between TPCL and CEB and Government of Sri Lanka respectively.

(b) : Total production capacity of the said power project is 500 MW (2x250 MW). Entire power produced from the project shall be purchased by CEB under the Power Purchase Agreement.

(c) & (d) : In this regard Ministry of Power has nothing to comment.